

CCA-165/02
OA-1324/02

O/R

CCA-165/02 in OA-
1324/01. Filed by
counsel for applicant.
submitted before Hon'ble
Court for orders.

10/8/02
26/8/02

27802

Hon'ble Justice R.R. Tripathi, VC
Hon'ble Gen K.K. Srivastava, AM

Shri Atk Srivastava for the applicant has
submitted that this contempt application may be
dismissed as withdrawn and applicant may
be given liberty to approach superior authority
against alleged illegality committed during proceeding.
This contempt application is accordingly dismissed
as withdrawn. The applicant may approach
his superior authority against his grievance shown
in this application against proceeding.

No cost


AM


VC

for